## GOVERNMENT OF INDIA MINISTRY OF COAL

# RAJYA SABHA UNSTARRED QUESTION NO 210 ANSWERED ON 05.02.2024

### Funds allotted to Assam State under various Schemes of the Ministry

#### 210. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of Coal be pleased to state:

- (a) whether the funds allotted to Assam State under various schemes of the Ministry of Coal during the period of 2019-2024 is higher as compared to recent past; and
- (b) if so, the allotment of funds thereof annually from 2019-2024?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a)&(b): Ministry of Coal administers the following Central Sector Schemes (CSSs)-
- (i) Exploration of Coal and Lignite
- (ii) Research and Development
- (iii) Conservation, Safety and Infrastructural Development in coal mines.

Under these schemes, funds are not allotted to any state. First two schemes are implemented through Central Mine Planning and Design Institute Limited (CMPDIL) and under these schemes, funds are released to CMPDI, project-wise. The third scheme is implemented through Coal Controllers Organization (CCO) and funds are released to coal companies directly.

Details of funds released for the projects/activities undertaken in the Assam state, during 2019-20 to 2023-24 (till date) are given below: -

years	ears Scheme-wise release of funds (Rs. In crore)		
	<b>Exploration of Coal and</b>	Research &	Conservation, Safety
	Lignite	Development	and Infrastructural
			Development in Coal
			Mines
2019-20	1.5000	(	1.7200
2020-21	4.8500	1.2000	0.3200
2021-22	0.0024	1.1000	0.4000
2022-23	0	0.8350	0
2023-24	2.9100	1.1000	0

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